

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.125/10/HDB/2017
NAME OF THE COMPANY	Neutrino Power Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Bank of Bahrain & Kuwait
NAME OF THE RESPONDENT(S)	Neutrino Power Systems Pvt Ltd
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. K. Sajith	Adv	9908011277	Sajith

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.V.S.N. Raju	Advocate	sajith@jurisprimes.com	V.V.S.N. Raju
D.V.A.S. Ravi Prasad	Advocate	9866446467	D.V.A.S. Ravi Prasad
		9440224034	

Heard Mr.V.K.Sajith, learned counsel for the Petitioner and Mr.V.V.S.N.Raju & Mr.D.V.A.S.Ravi Prasad, learned counsels for the Respondent.

Both the counsels are directed to furnish their required information by next date of hearing. Post the case on 29.11.2017.


Member (Technical)


Member (Judicial)